

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Diary No(s) . 19933/2017

ERAM CHAUDHARY & ORS.

Petitioner(s)

VERSUS

K.N. VERMA (DECEASED) THROUGH LRS

Respondent(s)

(FOR ADMISSION and IA No.78381/2017-EXEMPTION FROM FILING O.T. and
IA No.78377/2017-CONDONATION OF DELAY IN REFILING)

Date : 01-09-2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Siddharth Krishna Dwivedi, Adv.
 Mr. Shail Kumar Dwivedi, AOR

For Respondent(s)
 Mr. Anand Varma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.
Registry to proceed further.

SANJAY PARIHAR
Registrar

MG